

Constitution of Benches with effect from 12th of September, 2011.

Sl. No.	Ct. No.	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon. The Chief Justice Hon. Krishna Murari, J. <u>(On Monday, Tuesday, Thursday and Friday)</u>	Fresh, order, admission, hearing Special Appeals and all fresh and listed Matters related to Tolls on River Bridges in U.P and Environment Matters. AND Listed Special Appeals from January 1st 2009 onwards including Bunch Cases. At 2.00 P.M.: On priority basis Service Writs relating to transfer/suspension of all categories and Special Appeals upto the year 2003 for Orders, Admission and Hearing. Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned. Hon. The Chief Justice Hon. Krishna Murari, J. <u>(On Wednesday)</u> Then Hon. The Chief Justice <u>(On Friday at 2.00 P.M.)</u> Expedite applications.
2	3	Hon. Amitava Lala, J. Hon. Vinay Kumar Mathur, J.	Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) AND Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from 1 st January, 2009 onwards including Bunch Cases. At 2.00 P.M.: Misc. Writs for the year 2004 and 2005 for Orders, Admission and Hearing. Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	36	Hon. Yatindra Singh, J. Hon. Dinesh Gupta, J.	Listed Special Appeals from the year 2005 to 2008 and Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto the year 2002 for Orders, Admission and Hearing. At 2.00 P.M.: On priority basis Service Writs relating to transfer/suspension of all categories , Oldest Service Writs and infructuous cases irrespective of the year for orders, Admission and Hearing. Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 4 37 Hon. R.K. Agrawal, J.
Hon. Surendra Kumar, J.
- Fresh, order, admission, hearing Writs relating to Urban Ceiling and all fresh and listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.
- AND
- Listed Writs relating to Urban Ceiling from January 1st of 2009 onwards and listed Control Orders and Land Acquisitions from 01.01.2009 to 31.01.2011 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 2003 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 5 42 Hon. S.K. Singh, J.
Hon. Anil Kumar Agarwal, J.
- Fresh, order, admission, hearing and all Listed Criminal Writs.
- At 2.00 P.M.:
- Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 6 32 Hon. Sunil Ambwani, J.
Hon. Kashi Nath Pandey, J.
- Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters,
- At 2.00 P.M.:
- Tax Matters upto the year 2005 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 7 2 Hon. Ashok Bhushan, J.
Hon. Bharati Sapru, J.
- Fresh, order, admission, hearing Misc. Writs, Control Orders and Land Acquisitions.
- AND
- Listed Misc. Writs from 01.01.2009 onwards, Control Orders and Land Acquisitions from 01.02.2011 onwards including Bunch Cases.
- At 2.00 P.M.
- Misc. Writs for the year 2005 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 8 44 Hon. Imtiyaz Murtaza, J.
Hon. Ashok Pal Singh, J.
- Fresh, order, admission, hearing all listed Habeas Corpus Writs, Government Appeals, matters U/S 378 (4) Cr.P.C. and Capital Cases and writs related to Public interest Litigation (Criminal).
- At 2.00 P.M.: Oldest Government Appeals for Orders and Admission.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals upto the year 1983 and Capital Cases for Hearing.
- 9 40 Hon. S.P. Mehrotra, J.
Hon. Y.C. Gupta, J.
- Fresh, order, admission, hearing and all Listed F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.
- At 2.00 P.M.: Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 10 29 Hon. Vineet Saran, J.
Hon. Ran Vijai Singh, J.
- Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts
- AND
- Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1st, January, 2003 onwards for Orders, Admission and Hearing including bunch cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories**, Service Writs for the year 2003 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 11 9 Hon. Rakesh Tiwari, J.
Hon. Vijay Prakash Pathak, J.
- Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights
- AND
- Listed Special Appeals upto 31.12.2004 and Misc. Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs upto the year 2002 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 12 5 Hon. Prakash Krishna, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
- AND
- Listed Writs relating to Ceiling Matters from 1st January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1977 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 13 39 Hon. Rajes Kumar, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- 14 30 Hon. S.U. Khan, J. Fresh, order, admission, hearing and all Listed Second Appeals.
- AND
- Listed Misc. Writs upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Oldest Second Appeals for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 52 Hon. Devendra Pratap Singh J. Listed Minor Bail Applications upto 31.12.2010 for Orders.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and oldest Minor Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

- 16 38 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions
- AND
- Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 46 Hon. Amar Saran, J.
Hon. Kalimullah Khan, J. Fresh, order, admission, hearing all listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail, Criminal Contempt, Criminal Appeals arising from POTA, Contempt Appeals.
- At 2.00 P.M.: Oldest Criminal Appeals for Orders.
- Thereafter: Criminal Appeals from the year 1984 onwards for Hearing.
- 18 10 Hon. Arun Tandon, J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act and matters under Section 11 of the Arbitration and Conciliation Act, 1996 including Bunch Cases.
- Thereafter: Tax Matters upto the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 19 33 Hon. Dilip Gupta, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society
- AND
- Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1992 and infructuous cases irrespective of the year for orders, Admission and Hearing.

		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
20	34	Hon. Sanjay Misra, J.	Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Civil Contempt upto the year 2007 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
21	47	Hon. Ravindra Singh, J.	Fresh order Major Bail Applications. AND Listed Major Bail Applications from 1 st January, 2011 onwards.
		<u>At 2.00 P.M.:</u>	On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
22	6	Hon. A.P. Sahi, J.	Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue AND Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 1997 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
23	1	Hon. Vikram Nath, J.	Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments AND Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2005 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1 st January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases
		<u>At 2.00 P.M.:</u>	On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
24	18	Hon. Sabhajeet Yadav, J.	Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases
		<u>At 2.00 P.M.:</u>	On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
25	21	Hon. Sudhir Agarwal, J.	Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions) AND Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January 1st, 2009 onwards including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
26	53	Hon. Vinod Prasad, J.	Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. upto 31.12.1987 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
27	28	Hon. Pankaj Mithal, J.	Fresh, order, admission, hearing and all Listed F.A.s and F.A.F.O.s
		<u>At 2.00 P.M.:</u>	Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
28	35	Hon. Sunil Hali, J.	Listed Misc. Writs from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases.
		<u>Thereafter:</u>	Misc. Writs for the year 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of

the category assigned.

29 41 Hon. Surendra Singh, J. Listed Matters U/Ss 482 & 483 Cr.P.C. from 01.01.2009 to 31.08.2011 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30 51 Hon. A.K. Tripathi, J. Fresh, order Minor Bail Applications
AND
Listed Minor Bail Applications from 1st September, 2011 onwards.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

31 7 Hon. S.K. Gupta, J. Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.

At 2.00 P.M.:

Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

32 49 Hon. B.K. Narayana, J. Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals.

At 2.00 P.M.

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Matters U/S 407 upto 2006 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 33 54 Hon. R.D. Khare, J. Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C.
- AND
- Listed Matters U/Ss 482 & 483 Cr.P.C. from 1st September, 2011 onwards.
- 34 4 Hon. Abhinava Upadhyaya, J. Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.
- AND
- Listed Writs arising out of Suits from 1st January, 2009 onwards
- Thereafter:
- Misc. Writs for the year 1996 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 35 45 Hon. N.A. Moonis, J. Listed Matters U/Ss 482 & 483 Cr.P.C. upto 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 36 55 Hon. S.S. Tiwari, J. Listed Minor Bail Applications from 01.01.2011 to 31.08.2011 for Orders.
- At 2.00 P.M.:
- On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 37 26 Hon. Jayashree Tiwari, J. Listed Criminal Revisions upto 31.12.2010 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Oldest Criminal Revisions for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

38 50 Hon. S.C. Agarwal, J. Fresh, order, admission, hearing Criminal Revisions and all fresh and listed Criminal Writs.

AND

Listed Criminal Revisions from January 1st, 2011 onwards.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.

39 43 Hon. Shri Kant Tripathi, J. Fresh, order, admission Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.

AND

Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. from January 1st, 1988 onwards.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals for Hearing.

40 48 Hon. Ashok Srivastava, J. Listed Major Bail Applications upto 31.12.2010 for Orders.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Major Bail Applications for Orders.

**CHIEF JUSTICE
07.09.2011**